

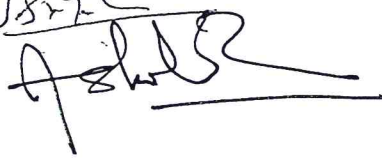
(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/54/2017
IN
PETITION NUMBER : CP/515/IB/2017
NAME OF THE TRANSFEROR : SUMMER INDIA TEXTILES MILLS PVT LTD
NAME OF THE TRANSFERRE : STATE BANK OF INDIA
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
	P.J. RISHIYESH P.J. SRJ GANESH	for 2 nd Respondent	P.J. RISHIYESH
	Mr. Madhusudan RP.	Counsel for RP	

ORDER

Counsels for both the parties are present. Mr. Prabhakaran, Chief Financial Officer of the Corporate Debtor present and he is directed to allow 10 guards appointed by the RP to guard the property of the Corporate Debtor and 10 guards of the Corporate Debtor already working will serve till further order. The compliance affidavit shall be submitted by the Chief Manager of the Corporate Debtor on next date of hearing. Put up on **15.02.2018 at 10.30 A.M.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk